

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00831/2019

Bilaspur, this Wednesday, the 18th day of September, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Indarani, D/o Late Shri Ludhu Ram, Village – Morid, Post – Dundera, Police Station Utai, District Durg (CG) -**Applicant**

(By Advocate – Shri Tridib Bhattacharya)

V e r s u s

1. Steel Authority of India Limited, Bhilai Steel Plant through the Managing Director, Bhilai, District Durg (C.G) – 490001.
2. The General Manager (Personnel) Bhilai Steel Plant, Bhilai, District Durg (CG) – 490001.
3. Junior Officer (Personnel) Bhilai Steel Plant, Bhilai, District Durg (C.G) 490001

-Respondents

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh with better particulars.

Accordingly, O.A is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-